

**Visit by Chinese Diplomat to  
Naxalbari**

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\*1175. **Shri K. P. Singh Deo:**  
**Shri P. K. Deo:**  
**Shri M. C. Chagla:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that a Chinese diplomat in India visited Naxalbari before the trouble started in that area;

(b) whether it is also a fact that an Indian accompanied the Chinese diplomat during his visit to Naxalbari; and

(c) if so, the action taken by the Government in this regard?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) and (b) No, Sir.

(c) Does not arise.

**Shri K. P. Singh Deo:** While the Home Minister was replying to the debate on the demands for grants of his Ministry he made some pointed reference to some specific questions raised by Mrs. Tarkeshwari Sinha about the activities of the First and Third Secretaries of the Chinese Embassy who had visited Calcutta before the trouble in Naxalbari, and he also made some reference to the CPL Left without substantiating it by any evidence, but the answer of the External Affairs Minister says that he does not know anything. May I know whether it is not contradictory to the Home Minister's statement?

**Shri M. C. Chagla:** I did not say I did not know. The question is whether it is a fact that the Chinese diplomat visited Naxalbari. The answer is no.

**Shri K. P. Singh Deo:** May I know whether the Minister is aware of the fact that when the Third Secretary visited Calcutta in the third week of May and stayed there from the 20th to 26th in the Great Eastern Hotel

or wherever it is, he saw a play by one Utpal Dutta...

**Mr. Speaker:** Because Naxalbari is nearer Calcutta? Then it is near Tibet also, therefore you can link Tibet. It has no relevance.

**Shri K. P. Singh Deo:** ...whether he was welcomed with cries of Mao Zindabad and whether Utpal Dutta

**Mr. Speaker:** You have to be relevant. There is no use.

**Shri K. P. Singh Deo:** whether the Information and Broadcasting Ministry had given Rs. 1 lakh to this Utpal Dutta to make some play, and he made "Kalo!" which was a propaganda of the CPI Left?

**Shri M. R. Krishna:** How does that arise?

**Mr. Speaker:** It does not arise.

श्री कंबरलाल मुन्तः क्या मंत्री महोदय बतलायेंगे कि चाइनीज एम्बेसी के बर्ड सेक्रेटरी या फर्स्ट सेक्रेटरी कन्कले में नक्सलवादी ट्रबल के पहले गये थे? अगर गये थे तो किन किन लोगों से मिले और उनकी क्या क्या ऐक्टिविटीज रही? क्या यह भी मही है कि वह कोई ड्रामा देखने गये जहाँ माधो जिन्दाबाद के नारे लगाये गये। अगर यह सही है तो जो इंडियन लोग उनके साथ थे उनके खिलाफ क्या कार्रवाई की गई?

**Shri M. Saleem:** On a point of order. This question was put to the hon. Home Minister and a reply had already been given; it is on record. The reply was given in the affirmative.

**Mr. Speaker:** Leave it to the Minister to answer or not. The Minister also knows that. There is no point of order. During the question hour no points of order will be allowed in future.

**Shri M. C. Chagla:** If the House wants information over again, I have

got it. But I understand that the Home Minister has given the requisite information to the House.

**Shri Kanwar Lal Gupta:** We want it.

**Shri M. C. Chagla:** The information is that on May 23rd, the cultural wing of the local CPI (M) staged a Bengali drama, *Ajai Viet-nam* a play on Vietnam written and produced by Utpal Dutta, an extremist who was earlier detained under the DIR. Apart from attributing barbaric acts to the American forces in Vietnam the drama contained derogatory and objectionable remarks against the Prime Minister, Government of India. The Chinese officials attended the drama as special invitees.

**Shri Kanwar Lal Gupta:** What action has been taken against those persons, that was my main question.

**Mr. Speaker:** Order, order. The question has been replied to unnecessarily once more, because the Home Minister has already answered it.

**श्री कामेश्वर सिंह:** सारे राष्ट्र को यह पता है कि चीनी दूतावास के कुछ लोग नक्सलवादी गये थे और काफी मात्रा में चीनी लिटरचर और माफो-स्ते-तुंग की फोटो ले जाकर डिस्ट्रिब्यूट किया है उन्होंने। तब कैसे मंत्री महोदय कहते हैं कि उनको मान्य नहीं है? क्या इसके बारे में एम्बेस्यारी करके वह मदन को इन्फार्मेशन देंगे कि वह लोग गये थे या नहीं?

**Shri M. C. Chagla:** We have made a further enquiry and the information we have got is that they did not go to Naxalbari. They went to Calcutta. What they did there in Calcutta is known to the House.

**Shri Kartik Oraon:** Since the reply to (a) and (b) is in the negative, was it customary for the Chinese diplomats to keep the E.A. Ministry informed of their movements or was the E.A. Ministry, as part of its duty, keeping an eye on the movements of Chinese diplomats?

**Shri M. C. Chagla:** Till the recent developments in our Embassy, the diplomat is not bound to give information but of course we keep an eye on the movements of diplomats. But the present position under the latest instructions is that the Chinese diplomats have been told that they were not permitted to leave New Delhi and Delhi limits without the prior permission of the Government of India.

श्री सीताराम केसरी क्या विदेश मंत्री यह बतलायेंगे कि जब चीन के फार्मर बर्ड सेन्टरी कलकत्ते गये थे तो उनके जाने के पहले क्या मंत्री जी को उनकी यात्रा की सूचना थी कि वह नक्सलवादी जा रहे हैं, मौजूदा सरकार के खिलाफ जो विद्रोहात्मक भावना पैदा हो गई है उससे महायत्ना करने के लिये? इसी वजह से वह तयाम चीनी लिटरचर और माफो की फोटो ले गये और उनका प्रचार किया। मैं जानना चाहता हूँ कि हमको रोकने के लिये क्या सरकार ने कोई प्रयत्न किया?

**Shri M. C. Chagla:** They might have given aid and comfort from Calcutta, but certainly they did not go to Naxalbari. That is our information.

**Shri Hem Barua:** Since our diplomats in Peking—since their movement is restricted to the city of Peking for the last five years, why is it that you allow the Chinese diplomats in this country to roam about this country and do all sorts of propaganda against this government?

**Shri M. C. Chagla:** I understand that even before this restriction was imposed, they had to tell us where they were going. But now, they cannot go without our permission. (Interruption).

**Shri Hem Barua:** On the floor of this House, it was brought to the notice of the Government that the movement of our diplomats in Peking is restricted to the city of Peking.

And the Government spokesman told us that we also will reciprocate and, we will not allow them to move out—and we were told long back like that. But what we see now is, they have been roaming about the country.

**Shri M. C. Chagla:** The position is this. Prior to these unfortunate, regrettable incidents in Peking, the Chinese diplomats had to inform us before they went into a particular place, where they were going and for how long. After this, we have strengthened the restrictions, today, they cannot leave the limits of New Delhi without our express permission. So, the position has changed.

**Shri Hem Barua:** But China has been doing that long back.

**Shrimati Sushila Rohatgi:** Is it a fact that the visit and the presence of the Chinese diplomat in Calcutta gave an impetus to the anti-social activities of the left Communist party in Naxalbari and, if it is so, does it not establish the complicity between the left Communist party and the Chinese—

**An hon. Member:** No no (Interruption).

**Shrimati Sushila Rohatgi:**—and if so, what steps are being taken by the Government in this matter?

**Shri Umanath:** Complicity between the left Communist party and China—it is wrong. I say it is sheer nonsense.

**Mr. Speaker:** Order, order. Next question.

**Shrimati Sushila Rohatgi:** Sir, I want a reply to my question.

**Mr. Speaker:** He is not replying. What can I do? Next question.

#### Construction of an Air Frame at Hindustan Aeronautics

\*1176, **Shri Baburao Patel:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Hindustan Aeronautics, Bangalore

constructed a frame for an aeroplane and then spent Rs. 236.76 lakhs in 2 years to get an engine for the frame,

(b) the cost of this frame and the possible time by which it would be occupied by the engine;

(c) the steps taken by Government to investigate into this deal causing a huge loss to the country and fixing the responsibility for it; and

(d) the steps taken by Government to prevent a repetition of such infructuous expenditure being incurred in the future?

**The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):**

(a) The Question relates to a project for the manufacture of an engine for the HF-24 aircraft. HF-24 MK I aircraft is powered by Orpheus 703 engines. A new engine was selected in 1962 for an improved version of the HF-24 aircraft. The engine project was given up early in 1964 when it was found that the engine would not meet the requirements of a Mach 2 version of the HF-24 aircraft. The expenditure on this engine project was Rs 237.76 lakhs.

(b) Before the manufacture of an airframe to take the new engine was commenced, the project was given up as explained in (a) above.

(c) and (d). This was the subject of a detailed examination by the Public Accounts Committee and is covered by the 70th Report of the Public Accounts Committee (1966-67). This Report of the Public Accounts Committee is under examination.

**Shri Baburao Patel:** Is it true that during the Indo-Pak war of 1965, when the British Government had stopped the supplies of military hardware the production at the Hindustan Aeronautics factory had to be stopped completely for over a year because of its dependence on British supplies to the point of a small screw?

**Shri B. R. Bhagat:** It is too wide a question; that does not concern the HF.-24.